

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 3286
ANSWERED ON 16.12.2024**

KV IN MADHYA PRADESH

†3286. SMT. BHARTI PARDHI:

Will the Minister of EDUCATION be pleased to state:

- (a) the criteria/parameters to set up Kendriya Vidyalaya (KV);
- (b) the details of proposal received from the State Governments for opening of KV during the last five years, State-wise, especially by Madhya Pradesh;
- (c) the details of proposals approved by the Government from during the last five years for the State of Madhya Pradesh;
- (d) whether the reservation policy is being complied with while admitting eligible students in KVs;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Government to ensure that talented children from rural area are able to compete without any loss?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority as per extant procedure. The detailed norms for opening of new KVs are available on the official website of KVS at <https://kvsangathan.nic.in/en/norms-for-opening-new-kvs/>.

(b) As per information received from KVS, a total of 84 proposals, including 12 proposals in respect of Madhya Pradesh, were received from State Governments/ Union Territory administrations during the last five years and current year for opening of new KVs. State/UT-wise details are annexed.

(c) During the last five years, 12 new KVs have been sanctioned/approved for opening in the state of Madhya Pradesh.

(d) to (f) KVs have a distinct character and are established primarily cater to educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. KVS has been providing quality education to children of marginalized communities, disadvantageous sections of society and economically weaker sections by giving 25% reservation in fresh admission in Class-I. In addition, reservation is being extended to Scheduled Castes, Scheduled Tribes and Other Backward Classes (Non-Creamy Layer) as per constitutional provisions and seats are also horizontally reserved for Differently Abled-children at entry stage. KVs provide quality education to all its students across the country irrespective of them being from rural/remoted areas.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3286 RAISED BY SMT. BHARTI PARDHI, HON'BLE MEMBER OF PARLIAMENT ANSWERED ON 16.12.2024 REGARDING "KV IN MADHYA PRADESH".

STATE/UT-WISE DETAILS OF 84 PROPOSALS RECEIVED FOR OPENING OF NEW KVs DURING THE LAST FIVE YEARS

S. No	Name of State	Proposals
1	Andhra Pradesh	08
2	Arunachal Pradesh	01
3	Assam	02
4	Chhattisgarh	04
5	Gujarat	03
6	Himachal Pradesh	04
7	Jammu & Kashmir	14
8	Jharkhand	01
9	Karnataka	03
10	Kerala	01
11	MADHYA PRADESH	12
12	Maharashtra	02
13	Odisha	06
14	Rajasthan	06
15	Tamil Nadu	03
16	Tripura	02
17	Uttar Pradesh	08
18	Uttarakhand	04
TOTAL		84
